

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 10.12.2018 (Monday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration Application No 28 of 2018 in Comp. App. (AT) No. 398 of 2018	Rajeev Kumar Sharma Vs. Registrar of Companies, NCT of Delhi & Haryana	Soniya Gupta	
2.	Comp. App. (AT) (Ins) No. 222 of 2018	The Sandesh Ltd. Vs. Realm Media Solutions Pvt. Ltd.	Mohit D. Ram	
3.	Comp. App. (AT) (Ins) No. 517 of 2018	Equipment Conductors & cable Ltd. Vs Transmission Corporation of Andhra Pradesh Ltd.	S. Hariharan	Rakesh K Sharma
4.	Comp. App. (AT) (Ins) No. 724 of 2018	Shailen Shah, Resolution Professional Vs. DBM Geotechnics & Construction Ltd.	Shashank Agarwal	

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 686 of 2018	Amanpreet Singh Bawa Vs Kandla International Container Terminal Pvt Ltd	Ashim Vachher	Varun Singh
6.	Comp. App. (AT) (Ins) No. 766-767 of 2018	Mukesh Agarwal Vs. Ultimate Infracity Pvt. Ltd. & Anr.	Hashmat Nabi	
7.	Comp. App. (AT) No. 377 of 2018	Jubey M. Devasia & Anr. Vs. Kims Bellerose Institute of Medical Science Pvt. Ltd. & Ors.	Aditya Parolia	
8.	Comp. App. (AT) No. 400 of 2018	Amarpal Singh Anand Vs. Manila Resorts Pvt. Ltd. & Ors.	Munawwar Naseem	Rakesh Kumar
9.	Comp. App. (AT) No. 404 of 2018	Sanjeev Kapoor Vs. BAHL Paper Mills Ltd. & Ors	S. Janani	Chetna Bisht-R4
10.	Comp. App. (AT) No. 405 of 2018	Pr. Commissioner of Income Tax Vs. Registrar of Companies, Delhi & Ors.	Zoheb Hossain	
11.	Comp. App. (AT) No. 406 of 2018	Tech Vulcan Solutions India Pvt. Ltd. & Ors. Vs. Ajay Kumar Jain & Anr.	Sumit Kr. Saxena	

12.	Competition App. (AT) No. 93 of 2018	Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr.	M.M. Sharma	
13.	Competition App. (AT) No. 94 of 2018	Uttam Sugar Mills Ltd. Vs. Competition Commission of India & Ors.	Sanjeev Kumar Singh	

For Admission (After Notice)

14.	Comp. App. (AT) (Ins) No. 291 of 2018	Prasad Gempex Vs. Star Agro Marine Exports Pvt. Ltd. &Anr.	KartikeyaGoel	MM Abbasi (RP), Rajiv S Roy (R-2)
15.	Comp. App. (AT) (Ins) No. 412 of 2018	N. Lingusamy Vs. Shriram City Union Finance Ltd &Anr.	M.A. Venkata Subramanian	Brajesh Kumar Mishra
16.	Comp. App. (AT) (Ins) No. 449 of 2018	P.G. Prabhakar Reddy Vs. IJM Concrete Products Pvt. Ltd. &Anr.	Purushottam Kumar Jha	Anil Kumar-R1 Mohit Bhardwaj-IRP
17.	Comp. App. (AT) (Ins) No. 450 of 2018	PTC India Financial Services Ltd. Vs Mr. Venkateswarlu Kari &Ors.	ShrutiDass	John Mathew, GRK Prasad
18.	Comp. App. (AT) (Ins) No. 459 of 2018	Akshay Uday Vs. Jones Lang LaSalle Property Consultants (India) Pvt. Ltd.	ArjitMazumdar	Vasanth Rajesekaran
19.	Comp. App. (AT) (Ins) No. 482 of 2018	Sunil Kumar Rishi Vs. Debashis Chakravarty	R. Sudhinder	Hursat Singh
20.	Comp. App. (AT) (Ins) No. 493 of 2018	Varrsana Ispat Ltd., through the R.P. of Anil Goel Vs. Deputy Director, Directorate of Enforcement	Anil Goel	Atul Tripathi
21.	Comp. App. (AT) (Ins) No. 494 of 2018	G. Sreevidhya Vs. Karismaa Foundations Pvt. Ltd.	Kamal Kishore	Aakansha Kaul
22.	Comp. App. (AT) (Ins) No. 508 of 2018	Centrum Capital Ltd Vs Orient Green Power Ltd	Atul Sharma	Pooja Saigal
23.	Comp. App. (AT) (Ins) No. 532 of 2018	Manjeet Cotton Pvt. Ltd. Vs. Maruti Cotex Ltd.	Rohit Rathi	
24.	Comp. App. (AT) (Ins) No. 572 of 2018	Green Peace Construction Pvt Ltd Vs Ajantha Flat Owners Association	P.R. Earnarst	Hema Srinivasan (R1) Swaroop George-R2

25.	Comp. App. (AT) (Ins) No. 600 of 2018	Tirumala Balaji Alloys Pvt Ltd Vs Sumit Binani with	Arjun Asthana	Nakul Mohta
26.	Comp. App. (AT) (Ins) No. 601 of 2018	Excello Fin Lea Ltd. Vs. Sumit Binani & Anr.	Pooja M. Saigal	Nakul Mohta
27.	Comp. App. (AT) (Ins) No. 625 of 2018	Punit Tyagi Vs. Agarwal Sanitations & Anr.	Ranjit Khatri	N.K. Agrawal
28.	Comp. App. (AT) (Ins) No. 671 of 2018	Pr. Commissioner of Income Tax (Central)-3, Mumbai Vs. Raj Oil Mills Ltd. & Ors.	Asheesh Jain	
29.	Comp. App. (AT) (Ins) No. 683 of 2018	Alok Infrastructure Ltd. Vs. Axis Bank Ltd.	Udit Gupta	
30.	Comp. App. (AT) (Ins) No. 688 of 2018	Gir Logistics Pvt Ltd Vs C.A Kannan Tiruvengadam	Surekeh Kant Baxy	Basudeb Biswas
31.	Contempt Case (AT) No. 15 of 2018 in Comp. App. (AT) No. 260 of 2018	Vikram Kapur & Ors. Vs. Girish kapur & Ors. With	Manisha Chaudhary	Saumya Gupta
32.	Contempt Case (AT) No. 17 of 2018 in Comp. App. (AT) No. 260 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Manisha Chaudhary
33.	Contempt Case (AT) No. 18 of 2018 in Comp. App. (AT) No. 261 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Manisha Chaudhary
34.	Contempt Case (AT) No. 19 of 2018 in Comp. App. (AT) No. 262 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Manisha Chaudhary

For Hearing

35.	Comp. App. (AT) (Ins) No. 360 of 2018 Part Heard	Nicco Corporation Ltd. Vs. Technology Development Board	Vinod Kumar kothari	Aditya Dhar
36.	Comp. App. (AT) (Ins) No. 480 of 2018	Kotak Mahindra Bank Ltd Vs. Amtek Auto Ltd & Ors.	Aditya Singh	Sumant Batra (R1), Krishnendu Datta (R2), Siddhant Kant (R3)

		with		
37.	Comp. App. (AT) (Ins) No. 531 of 2018	Central Bank of India Vs. Dinkar T. Venkatasubramanian, R.P. for Amtek Auto Ltd. With	Reema Khorana	Srishti Kapoor-R-1(RP) Anushka Sharda-R3
38.	Comp. App (AT) (Ins) No. 561 of 2018	Madhur Engineers Pvt. Ltd. Vs. Amtek Auto Ltd. & Ors. With	Arvind Kumar Gupta	Sanjay Bhatt(R-RP) Misha (R-COC)
39.	Comp. App. (AT) (Ins) No. 612 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd With	Sanjay Bajaj	Honey Satpal
40.	Comp. App. (AT) (Ins) No. 613 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd	Sanjay Bajaj	Honey Satpal

12:00 noon

For Hearing

41.	Comp. App. (AT) No. 221 of 2018	Jindal Steel and Power Ltd. Vs. Arun Kumar Jagatramka&Anr.	Milan Singh Negi	Nakul Mohta
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02: 00 PM

For Hearing (Part Heard)

42.	Competition App. (AT) No. 43 of 2018	Manoj Gupta (Proprietor, M/s. Mahalaxmi Steels) Vs. Competition Commission of India & Ors. with	KartikNagarkatti	Avinash Sharma (R-CCI)
43.	Competition App. (AT) No. 44 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. with	MaliniSud	Avinash Sharma (R-CCI)
44.	Competition App. (AT) No. 45 of 2018	Fortifield Security Solutions, through its Proprietor Bipin Vijay Salunke Vs. Competition Commission of India & Ors. with	MaliniSud	Avinash Sharma (R-CCI)

45.	Competition App. (AT) No. 46 of 2018	Raghunath Industry Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. with	MaliniSud	Avinash Sharma (R-CCI)
46.	Competition App. (AT) No. 47 of 2018	Sanjay Agencies &Anr. Vs. Competition Commission of India & Ors. with	Aditi Sharma	Avinash Sharma (R-CCI)
47.	Competition App. (AT) No. 49 of 2018	Lahs Green India Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors.	Sameer Abhyankar	Avinash Sharma (R-CCI)
48.	Competition App. (AT) No. 56 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. with	Malini Sud	Avinash Sharma (R-1)
49.	Competition App. (AT) No. 57 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. with	Malini Sud	Avinash Sharma (R-1)
50.	Competition App. (AT) No. 58 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. with	Malini Sud	Avinash Sharma (R-1)
51.	Competition App. (AT) No. 59 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. with	Malini Sud	Avinash Sharma (R-1)
52.	Competition App. (AT) No. 60 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. with	Malini Sud	Avinash Sharma (R-1)
53.	Competition App. (AT) No. 61 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. With	Malini Sud	Avinash Sharma (R-1)

54.	Competition App. (AT) No. 67 of 2018	LAHS Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. with	Sameer Abhyankar	Avinash Sharma (R-1)
55.	Competition App. (AT) No. 68 of 2018	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Aditi Sharma	Avinash Sharma (R-CCI)

Note: Court will not sit after 3:00 PM.

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By Order
-sd/-

Registrar